

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 19.11.2019 (TUESDAY)**

**COURT III**  
**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 185 of 2019	Ravi Kumar Distilleries Ltd & Ors. Vs. Comfort Intech Ltd & Ors. <b>With</b>	Ravi Raghunath	V. Seshagiri
2.	Comp. App (AT) No. 201 of 2019	Comfort Intech Ltd. Vs. Ravi Kumar Distilleries & Ors.	Shubhangi	Ravi Raghunath- R1&2
3.	Comp. App (AT) No. 199 of 2019	Navneet Gupta. Vs. Bharat Tractors Pvt Ltd & Ors. <b>With</b>	Saurabh Kalia	Rohan Jaitley- R5,6,7& 10
4.	Comp. App. (AT) No. 241 of 2019	Mahesh Kumar Gupta & Ors. Vs. Bharat Tractors Pvt Ltd & Ors. <b>With</b>	Saurabh Gupta	Saurav Kalia R-3
5.	Comp. App. (AT) No. 242 of 2019	Ashok Kumar Gupta & Ors. Vs. Bharat Tractors Pvt Ltd & Ors.	Vivek Malik	P. Aggarwal-R2 Pallav Pandey- R5,6,7,10
6.	Comp. App. (AT) No. 203 of 2019	Insuflex Ind Pvt Ltd. Vs. Registrar of Companies Pune, Maharashtra	Abhinav Trehan	Kamal Kant Jha,- ROC Easha Kadian-IT
7.	Comp. App. (AT) No. 235 of 2019	Regent R & D Technologies Pvt Ltd & Anr. Vs. The Registrar of Companies, Pune.	Susshil Daga	Ashish Aggarwal
8.	Comp. App. (AT) No. 267 of 2019	Rajiv Kapur. Vs. The Registrar of Companies & Ors.	Angad Mehta	
9.	Comp. App. (AT) No. 272 of 2019	Vidhya Achu Roy. Vs. Suraj Mani Engineers Pvt Ltd.	Nikhil Swami.	

**For Hearing**

10.	Comp. App (AT) No. 184 of 2019	M. Appayya & Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Dhruv Gupta
11.	Comp. App. (AT) No. 343 of 2018	Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan	K.S. Ravichandran, S. Manjuladevi	Aditya Verma
12.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal

		Jaytarama Cold Storage Pvt. Ltd. & Ors.		
<b>13.</b>	Comp. App. (AT) No. 380 of 2018	Shri Lalit Aggarwal Vs. Shree Bihari Forgings Pvt. Ltd. & Ors. <b>With</b>	Karan Luthra	Mukesh Rajput
<b>14.</b>	Comp. App. (AT) No.23 of 2019	Pramod Kumar Goil Vs. Shree Bihari Forgings Pvt Ltd & Ors.	Harish Gaur	Niyat Kohli (R-2)
<b>15.</b>	Comp. App. (AT) No. 08 of 2019	Dhan Share Trading Ltd. Vs. Registrar of Companies, Mumbai	Vinay Shukla	Anil Yadav

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**By Order**  
-sd/-

**Registrar**